

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 606  
IB-204/ND/2021

**IN THE MATTER OF:**  
**Union Bank Of India**

**...PETITIONER**

**Vs.**

**M/s. Supertech Ltd.**

**...RESPONDENT**

**Section**  
**Under Section 7 of IBC**

**Order delivered on 11.02.2022**  
**(Virtual Hearing)**

**Coram:**  
**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial Creditor :**  
**For the Respondent/Corporate Debtor :**

**ORDER**

**Renotified to 17.03.2022.**

  
**(COURT OFFICER)**